

(2023) 03 TDSAT CK 0020

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition Nos. 136, 137, 138, 139, 140 Of 2020 With Misc Application
Nos.79, 80, 81, 82, 83 Of 2020

Siti Networks Ltd

APPELLANT

Vs

Nag Cable Vision And
Anr

RESPONDENT

Date of Decision: March 13, 2023

Hon'ble Judges: Dhirubhai Naranbhai Patel, Chairperson; Subodh Kumar Gupta, Member

Bench: Division Bench

Advocate: Swasti Misra, Aditya Krishna

Judgement

We have heard the counsel for the for the petitioner in all the aforesaid Broadcasting Petitions.

Counsel appearing for the respondent no.1 is seeking time to file reply.

Time to file reply is granted with cost of Rs.2500/- for each of the aforesaid Broadcasting Petitions. Cost shall be deposited separately

byÂ way of Bank Draft in each of the matters, within four weeks from today.

The Bank Draft shall be in name of "TDSAT Employees Welfare Society". Only after depositing of this cost, the reply shall be accepted by

Registry of this Tribunal which shall be filed on or before next date of hearing.

The matters are, therefore, adjourned to 17.7.2023.